

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 832 of 2020

In the matter of:

Satya Narayan Jhunjhunwala

....Appellant

Vs.

Supriyo Kumar Chaudhuri & Ors.

....Respondents

Present:

Appellant: Mr. Saurabh Kirpal, Ms. Malak M Bhatt, Ms. Neeha Nagpal, Mr. Jayant Mehta, Mr. Ubdhav Nanda, Advocates.

Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Palzer Moktan, Advocate for R-1.
Ms. Indranil Ghosh, Advocate for Caveator R-1.
Mr. Ritin Rai, Senior Advocate with Mr. Madhav Kanoria, Mr. Bishwajit Dubey, Ms. Ritika Sinha, and Mr. Aman Singhania, Advocates for R-2.

ORDER

07.10.2020: Judgment in a different case where a similar issue is involved is yet to be pronounced. Let the appeal be posted for consideration on 14th October, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**